

### Three injured in clash during hockey match

EXPRESS NEWS SERVICE @Dindigul

THREE minors including a 14-year-old girl were injured, after a student clash in a zonal level hockey match, organised in a private arts and science college ground in Dindigul city on Thursday morning. A police source said during the match, the hockey ball fell near the ground where a college professor was walking. He immediately picked up and threw the ball inside the match. But, this was opposed by the physical trainer of the school, which led to arguments between the duo. A group of boys belonging to another group, supported the professor. The verbal spat turned into fist fight and as a result, three minors including the minor girl, who was the sister of one of the suspects, sustained injuries. The injured were referred to Dindigul Medical College Hospital. Both the hockey teams staged a protest to seek action. After a pacification, the protest was withdrawn. Both teams lodged a complaint with Thadikombu Police Station.

### EB power line on middle of road irks Madurai motorists

EXPRESS NEWS SERVICE @Madurai

A high-tension (HT) electric pole, located in the middle of Thiruparankundram-Thirumangalam Road, immediately next to a three-way junction in Thirunagar in the city, is yet to be shifted away, despite it being the cause of several road accidents. Residents and motorists alike alleged that no action has been taken on their repeated petitions and complaints regarding the same.

Veerapandian, a resident, told TNIE that more than a dozen accidents -- none of them fatal -- have occurred allegedly due to the HT pole being located in the middle of the road near Thirunagar Third bus stop. Calling it a hassle to motorists, he alleged that the Tangedco has not taken any action to remove or relocate the electric pole off the road.

Expressing distress over the issue, Rohit, another resident, said, "When locals raised the issue, just deflectors were placed in front of the pole. Despite several petitions and com-



High-tension electric pole located in the centre of Thiruparankundram road near Thirunagar, Madurai city | EXPRESS

plaints the local authorities and Tangedco officials have turned a blind eye for several years," adding that motorcyclists are the most affected.

Speaking to TNIE, an official from Tangedco (Madurai city) said the HT electric pole was installed long before road-widening works, which resulted in the pole remaining on the same

spot. "These are high tension poles. Works to shift the pole will be carried out after disconnecting supply to the main lines from the Pasumalai sub-station. We will inform our superiors, and a team of Tangedco staff, led by assistant engineer (Pasumalai) will carry out the works," said the official.

### 50 kg illegal tobacco products seized; 8 fined ₹2 L

EXPRESS READ

DINDIGUL: Eight shopkeepers in Dindigul were fined a total of ₹2 lakh for allegedly selling illegal tobacco products on Thursday morning. After receiving a tip-off regarding the sale of illegal tobacco products for several weeks, a team of food safety officials inspected several shops in Thadikombu, Sukkampatti, Vazhakaipatti, Athoor, and Natham areas, and seized a total of 50 kg of illegal tobacco products, according to a source. The officials levied a penalty of ₹25,000 each on the eight shopkeepers, issued a show cause notice, and warned them of criminal action for repeated violations. ENS

### Collector inspects progress of infra projects in Kariapatti

EXPRESS NEWS SERVICE @Virudhunagar

DISTRICT Collector N O Sukhaputra inspected various ongoing development projects in the Kariapatti panchayat union on Thursday to review the implementation of government-funded schemes and gather feedback from employees on welfare programs.

According to sources, inspection began at Thonukal panchayat, where he reviewed desilting works at the Muthaiyanur Karisal tank under the Minor Irrigation Tank Renovation Scheme at a cost of ₹9.35 lakh. He then visited Kallakurichi panchayat and inspected the tree plantation project near the Samathuvapuram-Kallakurichi road.

He also reviewed the construction of a new Government Primary Health Centre, being built for ₹60 lakh under the 15th Finance Commission Health Grant, and the progress of houses constructed under the Pradhan Mantri Awas Yojana (PMAY). During his visit to the Kariyapatti taluk office, he interacted with the public, reviewed petitions, and instructed the officials to process and resolve the issues efficiently.

### Tasmac only dept functioning well in DMK govt: EPS

EXPRESS NEWS SERVICE @Ramanathapuram

OPPOSITION leader and AIADMK general secretary Edappadi K Palaniswami on Thursday said that during former chief minister J Jayalithaa's leadership, AIADMK supported APJ Abdul Kalam for presidency while DMK backed his opponent. This is proof that the AIADMK has truly stood by the minority communities.

During his election campaign tour in Ramanathapuram, highlighting that the region is

home to many minority communities, EPS accused the DMK and its allies of merely pretending to safeguard the minorities, and it was the AIADMK which ensured their protection.

"From the time of MGR's leadership, during AIADMK's rule, there were no incidents of caste or religious clashes, and the state functioned like a peaceful park. However, the situation has now changed into unrest and AIADMK stands above

caste and religion," he said.

"Taking a dig at the DMK government, he said it has fulfilled only 10% of the promises made in the election manifesto. "Tasmac appears to be the only department functioning effectively under the DMK regime," Palaniswami claimed.

"AIADMK government prioritised public welfare across all departments, especially education," the former CM said, highlighting the establishment of 11 medical

colleges across Tamil Nadu.

He further alleged that the DMK operates like a corporate company, with its positions held by family members and its focus centred on the growth of their own family rather than public growth.

He criticised the DMK for increasing taxes, electricity tariff, and water charges, even without any major crisis during their tenure. He highlighted that during AIADMK's term, amid Covid-19, there were no such price hikes, and this shows their commitment to protecting people's welfare.

**GREATER CHENNAI CORPORATION BUILDINGS DEPARTMENT** B.D.C.No.81 / 1849 / 2025

**e- TENDER NOTICE**

Tenders are invited by the Superintending Engineer (Buildings) for the following works as per details furnished below

**Various Types of Building Works at Zone - 5, 7, 9 and 15**

For more information see <http://tntenders.gov.in> & [www.chennaicorporation.gov.in](http://www.chennaicorporation.gov.in)

Lowest Work value Rs.117.32 Lakhs EMD 1% of Work Value  
Highest Work value Rs.795.02 Lakhs

Tender date and Time : 18.08.2025 up to 3.00 P.M  
Tender open date and time : 19.08.2025 at 11.00 A.M

Superintending Engineer (Buildings)

DIPR / 4047 / Tender / 2025

**SOUTH INDIAN Bank** The South Indian Bank Ltd, Regional Office-Madurai  
First Floor YMCA Building, Opp. Astoria Hotels, 70 feet Road, Ellis Nagar, Madurai - 625016, Tamilnadu. ro1015@sib.co.in, Ph: 0452 2300205

**E-AUCTION SALE NOTICE**

Ref: RO/SAR/SN/17/2025-26 Date: 30.07.2025

**E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) and 9(1) of the Security Interest (Enforcement) Rules, 2002.**

1) **Mr. Immam Ahammed Hussain S.** (Proprietor of M/s. Siraj Milk Agency) No.2/1, M K Complex, Battagundu Road, Begampur, Dindigul - 624 002, Tamilnadu. Also at: Door No.85, Jinna Nagar, Madurai Road, Begampur, Dindigul - 624002, Tamilnadu.

2) **Mrs. Kousiya I.** No.85, Jinna Nagar, Madurai Road, Begampur, Dindigul - 624 002, Tamilnadu. Also at: No.2/1, M K Complex, Battagundu Road, Begampur, Dindigul - 624002, Tamilnadu.

Notice is hereby given to the public in general and in particular to the borrower/guarantor that the below described immovable property mortgaged to the South Indian Bank Ltd, Dindigul Branch (Secured Creditor), the physical possession of which has been taken by the Authorised Officer of The South Indian Bank Limited (Secured Creditor), will be sold on "as is where is" basis, "as is what is" and "whatever there is" condition on 30.08.2025 for recovery of an amount of Rs.76,93,767.12 (Rupees Seventy Six Lakh Ninety Three Thousand Seven Hundred Sixty Seven and Paise Twelve Only) as on 29.07.2025, with future interest, costs and expenses etc. thereon due to The South Indian Bank Limited, Dindigul Branch (Secured Creditor), from the above mentioned Borrower(s) and guarantor(s).

Name of Property Owner  
Item No.1: Mrs. Kousiya I.  
Item No.2: Mr. Immam Ahammed Hussain S

**Description of property: Item No.1:** All that part and parcel of land admeasuring 62 Cents along with all other constructions, improvements, right to use pathway and cart-track, other easementary rights existing and appurtenant thereon situated under S.No.82/1, Re.S.No.82/1B3 of Pillayarnatham Village, Athoor Taluk, Dindigul District and owned by Mrs. Kousiya I., more fully described in Registered Gift Settlement Deed No.4175/2019 dated 22.08.2019 of Sub Registrar Office Nagal Nayackkenpathi and bounded on, North: Property Measuring 58.5 Cents Out of 259 Cents in S.No.82/1, East: Property in S.No.82/A, South: Property in S.No.83 & 83/3, West: North-South Cart Track.

**Item No.2:** All that part and parcel of Plot Nos. 6, 11 and 12 admeasuring 4800 Sq.Ft [1200 Sq.Ft + 1200 Sq.Ft + 1200 Sq.Ft + 1200 Sq.Ft] along with all other constructions, improvements, right to use pathway and cart-track, other easementary rights existing and appurtenant thereon situated under S.No.1277/10B of Padiyoor Village, Vedasandur Taluk, Dindigul District and owned by Mr. Immam Ahammed Hussain S., more fully described in Registered Sale Deed No.5095/2018 dated 24.12.2018 of Sub Registrar Office Vadamadurai and bounded on, Boundaries For Plot No.5 admeasuring 1200 Sq.Ft, North: Plot No.12, East: Plot No.6, South: 20 Feet Wide East-West Common Pathway, West: Property in S.No.1277/9D. Boundaries For Plot No.6 admeasuring 1200 Sq.Ft, North: Plot No.11, East: Plot No.7, South: 20 Feet Wide East-West Common Pathway, West: Plot No.5. Boundaries For Plot No.11 admeasuring 1200 Sq.Ft, North: 20 Feet Wide East-West Common Pathway, East: Plot No.10, South: Plot No.6, West: Plot No.12. Boundaries For Plot No.12 admeasuring 1200 Sq.Ft, North: 20 Feet Wide East-West Common Pathway, East: Plot No.11, South: Plot No.5., West: Property in S.No.1277/9D.

Reserve Price  
Item No.1: Rs.36,16,200/- (Rupees Thirty Six Lakh Sixteen Thousand Two Hundred Only)  
Item No.2: Rs.16,80,000/- (Rupees Sixteen Lakh Eighty Thousand Only)

Earnest Money Deposit (EMD)  
Item No.1: Rs.3,61,620/- (Rupees Three Lakh Sixty One Thousand Six Hundred and Twenty Only)  
Item No.2: Rs.1,68,000/- (Rupees One Lakh Sixty Eight Thousand Only)

Bid Increment amount  
Rs.50,000/-

Date and time of E-auction  
30.08.2025 from 02:00 PM to 03:00 PM (with 5 minute unlimited auto extensions till sale is concluded)

Encumbrances  
Nil Encumbrances from 30.03.2022 to 31.07.2024 (For Item No.1)  
Nil Encumbrances from 19.02.2019 to 04.07.2024 (For Item No.2)

For detailed terms and conditions of the sale, please refer to the link provided in web portal of South Indian Bank Ltd, (Secured Creditor) website i.e. [www.southindianbank.com](http://www.southindianbank.com). Details also available at <https://bankauctions.in>. For any further clarification with regards to inspection of property, terms and conditions of the e-auction or submission of bids, kindly contact Authorised Officer (Ph.No. 9894647220 / 9025256908) or The South Indian Bank Ltd., Dindigul Branch Mobile No.8056531536 during working hours.

Place: Madurai **Authorised Officer**

**TVS MOTOR COMPANY LIMITED** **TVS**

Regd office: "Chaitanya", No. 12, Khader Nawaz Khan Road, Nungambakkam, Chennai 600 006  
Website: [www.tvsmotor.com](http://www.tvsmotor.com) Telephone No. (044) 28332115 Email: [contactus@tvsmotor.com](mailto:contactus@tvsmotor.com)  
CIN:L35921TN1992PLC022845

**STATEMENT OF STANDALONE & CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER ENDED 30<sup>TH</sup> JUNE 2025** (Rs. in Crores)

S. No	Particulars	Standalone		Consolidated			
		Quarter ended	Year ended	Quarter ended	Year ended		
		30.06.2025	30.06.2024	31.03.2025	30.06.2024	31.03.2025	
		(Unaudited)	(Audited)	(Unaudited)	(Audited)		
1	Total income from operations	10,081.00	8,375.59	36,251.32	12,210.05	10,314.47	44,089.01
2	Net Profit / (Loss) for the period ( before Tax, Exceptional items)	1,053.07	782.91	3,628.79	977.19	730.43	3,505.35
3	Net Profit / (Loss) for the period before tax (after Exceptional items)	1,053.07	782.91	3,628.79	977.19	730.43	3,505.35
4	Net Profit / (Loss) for the period after tax (after exceptional items)	778.59	577.32	2,710.54	642.86	484.82	2,379.81
5	Total Comprehensive Income for the period [Comprising Profit for the period (after tax) and Other Comprehensive Income / (Loss) (after tax)]	748.36	561.80	2,743.16	660.77	455.12	2,427.03
6	Paid up Equity share capital (Face value of Re.1/- each)	47.51	47.51	47.51	47.51	47.51	47.51
7	Reserves (excluding Revaluation Reserve)	-	-	9,889.14	-	-	8,455.87
8	Security Premium Account	-	-	-	-	-	-
9	Networth	10,723.74	8,283.33	9,966.18	9,079.92	7,180.46	8,481.39
10	Outstanding Debt	1,648.83	864.46	1,441.38	23,857.66	22,736.70	23,500.76
11	Outstanding redeemable Preference Shares	-	-	-	-	-	-
12	Debt Equity Ratio (Times)	0.15	0.10	0.15	2.61	3.16	2.76
13	Earnings Per Share (Face value of Re. 1/- each) (not annualised)						
	(i) Basic (in Rs.)	16.39	12.15	57.05	12.84	9.70	47.05
	(ii) Diluted (in Rs.)	16.39	12.15	57.05	12.84	9.70	47.05
14	Capital Redemption Reserve	-	-	-	-	-	-
15	Debtenture Redemption Reserve	-	-	-	-	-	-
16	Debt Service Coverage Ratio (Excluding NBFC Subsidiary) (Times)	4.82	6.55	5.36	3.34	4.14	2.92
17	Interest Service Coverage Ratio (Excluding NBFC Subsidiary) (Times)	32.28	28.53	30.65	17.26	13.54	14.57
18	Current Ratio (Times)	0.56	0.64	0.60	1.11	1.04	1.12
19	Long term debt to working capital (Times)	-	-	-	1.85	2.37	1.81
20	Bad debts to Accounts Receivable ratio (Times)	-	-	-	-	-	-
21	Current liability ratio (Times)	0.88	0.82	0.84	0.60	0.61	0.60
22	Total debts to total assets ratio (Times)	0.09	0.08	0.09	0.58	0.60	0.58
23	Debtors Turnover ratio (Times)	30.20	25.45	28.08	28.21	23.55	24.80
24	Inventory Turnover ratio (Times)	17.45	16.94	16.64	12.81	11.26	11.46
25	Operating Margin (%)	12.5	11.5	12.3	10.9	9.8	10.8
26	Net Profit Margin (%)	7.7	6.9	7.5	5.3	4.7	5.4

Notes:

- The above is an extract of the detailed format of financial results filed with the Stock Exchanges under Regulation 33 and 52 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the financial results are available on the Stock exchange websites ([www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com)) and on Company's website ([www.tvsmotor.com](http://www.tvsmotor.com)).
- Figures for the previous periods have been regrouped, wherever necessary, to conform to the current period's classification.
- The Detailed Financial Results of the Company for the Quarter ended 30<sup>th</sup> June 2025 can be accessed through the below QR code.

Place : Bengaluru  
Date : 31.07.2025

For TVS Motor Company Limited  
Sd/-  
Prof. Sir Ralf Dieter Speth  
Chairman